

DIVISION BENCH
COURT - II

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/34(KB)2009
COMP.APPL/608(KB)2009, COMP.APPL/52(KB)2017,
COMP.APPL/32(KB)2017, COMP.APPL/1(KB)2012,
COMP.APPL/89(KB)2011

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	BABULAL DATA & ORS VS RAGHUVAR INDIA LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Ms Manju Bhuteria, Adv.] for the Petitioner
Mr. Pradeep Kumar Jewrajka, Adv.
Ms. Pooja Jewrajka, Adv.

Mr. Mrigank Kejriwal, Adv.] for the Respondents

ORDER

1. Ld. Counsel for the parties present.
2. At request, matters stand adjourned to **06.09.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**